

Industries set up in States and backward areas

3342. PROF. RASA SINGH RAWAT:
SHRI R. SURENDER REDDY:

Will the PRIME MINISTER be pleased to state:

(a) the number of new industries set up in each state and in the backward areas of the country after announcement of the new industrial policy; and

(b) the names of places where these have been set up and the capital invested therein?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). As per the new industrial Policy, industrial licencing has been abolished for all projects except for a short list of industries related to security and strategic concerns etc. Considering the average gestation period of an industrial project of 3-5 years, it is too early to indicate areas where new industries have been set up after the announcement of the new policy.

Constitution of advisory committee for development works in East Delhi

3343. SHRI B.L.SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal to constitute a Special Advisory Committee to look after the developmental works in East Delhi; and

(b) if so, the time by which the Committee is likely to be constituted?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No. Sir.

(b) Does not arise.

Regularisation of Unauthorized Colonies

3344. SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have decided to regularise the unauthorised colonies which came into existence between 1977 and 1984; and

(b) if so, the details of the colonies likely to be regularised including the colonies which are in the Trans-Yamuna area of Delhi and the time by which the announcement in this regard is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Question does not arise in view of reply to part (a) above.

[English]

Central Assistance for Metropolitan Cities

3345. PROF. MALINI BHAT-TACHARYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total amount of central assistance for the metropolitan city of Delhi;

(b) the total amount of central assistance for metropolitan cities of Calcutta, Bombay and Madras;

(c) whether the Charles Correa Commission has recommended a greater amount of central assistance for the cities mentioned in Part (b) above in the Seventh and Eighth Five Year Plans; and

(d) if so, the time by which these recommendations are to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). Urban Development is primarily the responsibility of the State Govt/ UT Admn. The allocation of funds for Urban Development purpose are made by the State Governments/Union Territory in their annual budgets in consultation with the Union Planning Commission. The Government of India plays mainly a nodal role.

A special grant of Rs. 100 crores was sanctioned in the year 1985 for slum upgradation and housing for the city of Bombay.

The 9th Finance Commission in its recommendation had suggested that a sum of Rs. 50 crores be allotted on matching basis to the Govt. of West Bengal and Maharashtra to tackle the acute problem of slum improvement and housing in the cities of Calcutta and Bombay.

(c) and (d) The recommendations of the National Commission on Urbanisation to provide greater amount to these four cities has not been accepted.

Industrial Growth Centres in Maharashtra

3346. SHRI MUKUL WASNIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to undertake the development of certain areas in Maharashtra as centrally sponsored Industrial Growth Centres;

(b) if so, the areas selected for the purposes ; and

(c) the guidelines followed in the selection process?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). Under the Growth Centre Scheme, five growth centres are proposed to be set up in Maharashtra, one each in the districts of Akola, Chandrapur, Dhule, Nanded and Ratnagiri. The scheme would be implemented during the Eighth Five Year Plan period.

The criteria followed for selection of Growth Centres under the scheme are, locations away from cities, proximity to District/ Sub-Divisional headquarters and access to basic infrastructural facilities like National/ State Highways, Railheads, Power, Water Supply, Telecommunication, Health and Educational institution.

Committee on Preparation of Recommendations for Administrative Reforms

3347. SHRI MUKUL WASNIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any plans to constitute a committee to prepare recommendations for administrative reforms ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI. MARGARET ALVA): (a) No, Sir.

(b) The question does not arise.

Assessment of functioning of UPSC

3348. SHRI MUKUL BALLKRISHNA WASNIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any plans to assess the functioning of the